

Central Administrative Tribunal
Principal Bench

O.A. No. 1142 of 1998

(14)

New Delhi, dated this the 27th September, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri G.G. Sharma,
S/o late Shri Inderjit Sharma,
R/o 2687, Bairagi Pura,
Kacchi Sarak, Mathura, U.P. .. Applicant
(By Advocate: Shri D.P. Sharma)

Versus

Union of India through

1. The Secretary,
Ministry of Communication,
Sanchar Bhawan, New Delhi.

2. Chief General Manager Telecom (East)
U.P. Circle, Lucknow, U.P.

3. The Chief General Manager, Telecom (West),
U.P. Circle, Dehradun, U.P.

4. The General Manager Telecom,
Civil Lines, Mathura, U.P.

5. The Telecom District Manager, (TDM),
Civil Lines, Mathura,

6. The Divisional Engineer Phones (Planning),
O/o the Telecom District Manager,
Mathura, U.P.

7. Shri Krishna Kant Verma,
Telephone Senior Supervisor,
Office of the Divisional Engineer (Phones),
E/10-B, Dampier Nagar, Mathura, U.P.

8. Shri Naimi Chand Jain,
Telephone Sr. Supervisor,
O/o the General Manager Telecom,
Agra, U.P. .. Respondents
(None appeared)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Sharma prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

/GK/

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)